

**IN THE COURT OF HHJ SHRI K.M. JAISWAL  
ADDL SESSIONS JUDGE OF C.R NO.58  
BOARD OF C.R. No. 58  
DATED 17.06.2020 ( 2<sup>nd</sup> SHIFT 2 TO 5)**

<b>SR. NO</b>	<b>CASE NO.</b>	<b>PARTIES NAME</b>	<b>STAGE</b>
1	SC 202/14 @ 236/15	The State Santacruz PS Vs Zulfikar Mohd. Yasin Ajgoli Behlin@ Zulfi	Argument
2	SC 716/12	The State DCB CID Vs Parvez Iqbal Tak	Say and Hearing on BA Exh.648
3	BA 1367/20 in SC 526/17	The State Agripada Police Station Vs Rahul Kashiram Shrivardhankar	Say and Hearing
4	ABA 605/20	The State V/s Savitri Devendra	Say and Hearing
5	SC 250/17	The Shivaji Park Police Station Vs Lalbahadur Shastri	E-mail Application (BA for Say and hearing)

6	BA 1259/20 in SC 274/17	The State Wadala T.T. Police Station Vs Raju Tulsiram Chauhan	Say and Hearing
7	BA 1365/20 in SC 52/18	The State of L.T. Marg Police Station Vs Mohd. Alam Munavar Khan	Hearing
8	SC 135/17 @ SC 310/17	SHIVAJI NAGAR POLICE STATION. Vs FARUKH MOHD. FAKIR SHAIKH AND ANOTHER 01	Say and hearing BA on Exh.27